

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 03<sup>rd</sup> June, 2016**

**TIME:10.30 hrs. to 13.15 hrs.**

**LEARNED REGISTRAR, MR SANJAY SHUKLA**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLETION OF PLEADINGS</b>				
1.	Original Application No. 85/2016(CZ)	ShriKumaun Samaj ( <i>Uttarakhand</i> ) Vs. District Collector, Bhopal & 2 Ors.	Mr. Rohit Sharma, Adv. Mr. Ratnesh Jain, Adv.	
2.	Appeal No. 09/2016(CZ) ( <b>M.A.No.609/16</b> )	Girish Badgaiyan Vs. MP SEIAA & 7 Ors.	Mr. Shrey Raj Saxena, Adv.	

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